

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2025 in CO/85/2025/(Filing No.)

DORJEE DOMA BHUTIA

APPLICANT

VERSUS

KARMA SONAM BHEMPULASONGPA AND ANOTHER

RESPONDENTS

Date: 19.08.2025

CORAM: THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Dr. (Mrs.) Doma T. Bhutia, Senior Advocate (Legal Aid Counsel).
 Ms. Ashmeeta Rai, Advocate.

For Respondents

R-1 Mr. Jorgay Namka, Senior Advocate.
 Mr. Lahang Limboo, Advocate.
 Ms. Deempal Tamang, Advocate.

R-2 Mr. Prem Simon Chettri, Advocate.

ORDER

Learned Senior Counsel for the Applicant verbally seeks some time to take steps in the matter.

Not opposed.

Considered and ordered accordingly.

List this matter on 24-09-2025 as found convenient by the parties.

Judge
19.08.2025